



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building),
9,CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 22.02.2024

NOTICE

Please take notice that the Bench notified for the Court of Chairperson on 23.02.2024 at 10:30 AM is reconstituted. Composition of the re-constituted Bench shall be as under.

Court of Chairperson (10:30 AM)

- 1. Hon'ble Mr. Justice Ashok Bhushan, the Chairperson**
- 2. Hon'ble Mr. Barun Mitra, Member (Technical)**
- 3. Hon'ble Mr. Arun Baroka, Member (Technical)**

By order of Hon'ble Chairperson

-Sd/-

Registrar